

(vi) NEED FOR SUPPLYING MORE ELECTRICITY FOR TUBE WELLS IN HARYANA.

स्वामी इन्द्रवेश (रोहतक) : मान्यवर, हरियाणा प्रदेश गेहूं उत्पादन करने वाले प्रदेशों में एक मुख्य प्रदेश है। इस प्रदेश में जहाँ स्वयं के लिये गेहूं पैदा होता है, वहाँ देश के भंडार में लाखों टन गेहूं हरियाणा से दिया जाता है। इस वर्ष वर्षा का लम्बे समय से कमी चल रही है। पूरे प्रदेश में खेत सूखे पड़े हैं। वर्षा न होने के कारण नहरों में भी पानी की कमी है। गेहूं की बोआई का समय आ गया है। किसानों के पास एकमात्र साधन नलकूप (ट्यूबवैल) हैं, जिनके द्वारा जमीन के नीचे से पानी निकाल कर खेतों की सिंचाई हो सकती है। ट्यूबवैल बिना बिजली के चल नहीं सकते हैं। हरियाणा प्रदेश में बिजली की भारी कमी है। बिजली के अभाव में ट्यूब वैल बन्द पड़े हैं। किसानों में अविष्य के लिए भारी निराशा है और बिजली की कमी के कारण असंतोष है। यदि इस समय बिजली ट्यूबवैलों को पूरी समय तक नहीं मिली, तो हरियाणा की अधिकांश भूमि सिंचाई के बिना पड़ी रह जायेगी।

श्री: मेरा सरकार से निवेदन है कि आगामी दो मास तक किसानों के नलकूपों (ट्यूबवैलों) को 24 घंटों बिजली देने की व्यवस्था करें, जिससे गेहूं की बोआई हो सके और देश के लिये अन्न की समस्या का समाधान हो सके।

(vii) NEED FOR SETTING TEXTILE WORKERS STRIKE IN BOMBAY.

THE PRAMILA DANDAVATE (Bombay North Central): I wish to bring the following matter to the attention of the House under Rule 377:—

The nine-month old textile workers strike in Bombay has been the longest industrial dispute is not only in the history of our country, but in the world.

This strike has challenged the Bombay Industrial Relations Act (BIRA) and its futility. It has proved that the Rashtriya Mill Mazdoor Sangh, the Union recognised by the Act, has lost all support of the workers which it claims on legal ground. The authorities and the Mill Owners Association have been sticking to their old stand that no talks can be commenced unless the strike is withdrawn, which is not only unreasonable but harmful to the textile industry.

The remarkably simple fact that workers have struck work for the last nine months reveals the depth of their discontent as well as their determination to fight for their legitimate demands.

As the local authorities have proved time and again their inability to settle the issue I would request the Prime Minister to intervene in the matter and without making it a matter of prestige try to settle the nine-month old textile workers strike.

(viii) FACILITIES TO AGRICULTURAL SCIENTISTS.

SHRI HARIKESH BAHADUR (Gorakhpur): Solemn assurances were given to the scientists working under the Govt. that the rules of the Govt. will be applicable to them *mutatis mutandis*. But however these commitments have not been observed either in letter or in spirit in respect of service conditions and other benefits such as CGHS facilities, allotment of residential telephone and entitlement to Govt. accommodation etc. on retirement.

Apart from the above, the working conditions and environment have not kept up to the earlier conditions which led to the reorganisation and later ad-